

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (J) (Services),
High Court of Judicature at
Allahabad.**

To

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 369/Admin.(Services)/2022 Allahabad: Dated: July 30, 2022

Subject: Regarding Nomination for Special Training Programme on 'Motor Accident Claim Matters' for Presiding Officers, MACTs, U.P., Officers of Transport Department, Officers of Insurance Companies and Advocate Mediators on 31.07.2022.

Sir,

With reference to your letter no. MACT Trg.Prog./22/JTRI-2022-1030 dated 29.07.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate Presiding Officers, Motor Accident Claims Tribunals, **Bahraich, Balrampur, Barabanki, Faizabad, Gonda, Hardoi, Lakhimpur Kheri, Lucknow, Raebareli, Shravasti at Bhinga, Sitapur and Sultanpur**; for participation in Special Training Programme on 'Motor Accident Claim Matters', scheduled to be held on Sunday, 31st July, 2022 at **JTRI, Lucknow**.

I am, therefore, to request you to take necessary actions accordingly.

With regards,

Yours sincerely

**sd/-
I/c Joint Registrar (J) (Services)**

No. 369(i)/Admin. (Services)/2022 Allahabad: Dated: July 30, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The Presiding Officers, MACTs, **Bahraich, Balrampur, Barabanki, Faizabad, Gonda, Hardoi, Lakhimpur Kheri, Lucknow, Raebareli, Shravasti at Bhinga, Sitapur and Sultanpur**; with the request to participate in the above-mentioned Special Training Programme.
3. The Registrar (J) (Inspection), High Court, Allahabad.
4. The Joint Registrar (J) (Computer), High Court, Allahabad.

**sd/-
I/c Joint Registrar (J) (Services)**